



**Central Administrative Tribunal  
Principal Bench New Delhi,**

**This the 25<sup>th</sup> Day of November, 2019**

**O.A. No. 1726/2019  
M.A. No. 3296/2019  
M.A. No. 1902/2019  
M.A. No. 2134/2019**

**Mr. S.N. Terdal, Member (J)  
Mr. A.K. Bishnoi, Member (A)**

1. Jayeshma K., aged 36 years  
W/o Siju P., Group 'B'  
Appointment of "Primary Teacher"  
Residing at Lalitham, Chirakkal (PO)  
Kannur District, Pin – 670011.
2. Simmi Vasu, aged 42 years  
W/o Novel Raj N, Group 'B'  
Appointment of "Primary Teacher"  
Residing at Mangalam, ARA 62  
Kaikulangara North, Thirumullavaram (PO)  
Kollam District, Pin – 691012.
3. Daya Parappurath, aged 42 years  
W/o Santhosh Kumar O., Group "B"  
Appointment of "Primary Teacher"  
Residing at Palayulla Paramb House  
Kizhunna (PO), Kizhunna  
Kannur District, Pin-670007.
4. Sony. PK, Aged 37 years  
W/o Chandroth Sudeep, Group "B"  
Appointment of "Primary Teacher"  
Residing at Chaithram (Nangarath House)  
Palayad (PO), Thalassery, Kannur District, Pin-670661.
5. Reema MV, aged 32 years  
W/o Shajith C., Group "B"  
Appointment of "Primary Teacher"  
Residing at Patteri House  
Pappinisseri (PO), Near Kattileppalli,  
Kannur District, Pin – 670561.

....Applicants  
(By Advocates : Mr. Yogesh Kumar Mahur with Mr. Harkesh)

Vs.

- . The Joint Commissioner  
Kendriya Vidyalaya Sangathan (HQ)  
18, Institutional Area, Shaheed Jeet Singh Marg  
New Delhi – 110016.

...Respondents

(By Advocate : Mr. U.N. Singh)

**Order (Oral)****Mr. S.N. Terdal :**

When the matter is taken up for hearing, counsel for applicants submits that this OA may be disposed of with a direction to the respondents to dispose of their representations dated 18.03.2019 and 19.03.2019 (Annexures A-6 & A-7 colly).

2. In view of the same, we are of the opinion that each of the applicants may submit comprehensive representations to the respondents within 15 days from the date of receipt of certified copy of this order and within two months, thereafter, respondents shall dispose of the same by passing a reasoned and speaking order. Accordingly, OA is disposed of. No order as to costs.
3. In view of above, all the pending MAs are also disposed of.

**(A.K. Bishnoi)  
Member(A)**

**(S.N. Terdal)  
Member (J)**

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